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## (2024) 01 TP CK 0036

## **Tripura High Court- Agartala**

Case No: Writ Petition (C) No. 761 Of 2023

Shilpi Das And Anr APPELLANT

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State Of Tripura And 2 Ors RESPONDENT

Date of Decision: Jan. 24, 2024

Hon'ble Judges: Arindam Lodh, J

Bench: Single Bench

Advocate: S. Dey, Kohinoor N. Bhattacharyya

## **Judgement**

Arindam Lodh, J

Mr. Kohinoor N. Bhattacharyya, learned GA has sought for some accommodation to file counter affidavit.

Prayer stands allowed.

List the matter on **06.03.2024**.